

Setting up of Aluminium Plant in Salem (Madras)

*907. { Shri E. C. Majhi:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri Tangamani:
 Shri T. B. Vittal Rao:
 Shri Narasimhan:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 26 on the 16th February, 1959 and state:

(a) whether the Italian firm has since submitted any report in regard to the setting up of an Aluminium Plant in Salem (Madras),

(b) if so, whether this has been considered and accepted by Government,

(c) when the work is likely to be taken up, and

(d) whether the project will be completed during the Second Five Year Plan period?

The Minister of Industry (Shri Manubhai Shah): (a) to (d) A report on the feasibility of an aluminium plant in Salem has been received by the Government of Madras and is under their consideration. We are awaiting a further communication from them.

Industries (Development and Regulation) Act, 1951

*908. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 970 on the 6th March, 1959 and state at what stage stands the question of assuming more powers under the Industries (Development and Regulation) Act, 1951 to take over industries which close down or go into liquidation on account of internal quarrel among the management?

The Minister of Industry (Shri Manubhai Shah): The matter is under consideration.

Kashmir

*909. Shri A. M. Tuli: Will the Prime Minister be pleased to state:

(a) whether Government are aware that the National Grindlays Bank Limited in its advertisement map has not shown Kashmir as part of India; and

(b) if so, the action taken by Government in this regard?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes, Sir

(b) The matter is being taken up with the Bank.

India's Membership to U.N. Trusteeship Council

*910. Shrimati Ila Palchowdhuri: Will the Prime Minister be pleased to state

(a) whether it is a fact that the period of membership of India of the UN Trusteeship Council is about to expire,

(b) if so, whether it is proposed to seek re-election to the Council, and

(c) the steps taken or proposed to be taken in this connection?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) to (c) India's present term on the Trusteeship Council expires at the end of this year, and we have decided to seek re-election. We have made our candidature known to other members of the United Nations and we hope that they will find it possible to support us.

Export of Mica to U.S.S.R.

*911. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that the U.S.S.R. have recently placed a substantial order for the purchase of mica from India, and

(b) if so, the amount of order placed by the U.S.S.R.?